## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION No. 1166 TO BE ANSWERED ON 28.06.2019

#### **Poor Air Quality**

#### 1166. SHRI BHAGWANTH KHUBA

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware that citizen are subjected to poor air quality and are inhailing very hazardous levels of polluted air in many metropolitan cities;
- (b) if so, the details thereof;
- (c) whether the Government has proposed to take various measures to stop construction work and phase out old vehicles from plying on the roads to reduce the effects of pollution; and
- (d) if so, the details thereof?

### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) & (b) Air pollution has emerged as a serious environmental concern in the country. The ambient air quality data for metropolitan cities / million plus urban agglomerations during 2016- 2018 is given in Annexure-I. Analysis of data revealed that SO<sub>2</sub> levels were within the National Ambient Air Quality Standards (NAAQS) in all 50 cities during 2016-18. With respect to NO<sub>2</sub>, 17 cities showed an increasing trend, 16 cities showed a decreasing concentration, 16 cities showed a fluctuating trend and 1 city revealed steady concentration. With respect to PM<sub>2.5</sub>, trends are available for 17 cities and out of which, 08 cities showed an increasing trend, 04 cities showed a decreasing concentration, 05 cities showed a fluctuating trend. With respect to PM<sub>10</sub>, 14 cities showed an increasing trend, 14 cities showed a decreasing concentration, 22 cities showed a fluctuating trend.

(c) & (d) The Central Government has issued notification regarding 'Mandatory Implementation of Dust Mitigation Measures for Construction and Demolition Activities for projects requiring Environmental Clearance (EC)' and 'Mandatory Implementation of Dust Mitigation Measures for all Construction and Demolition Activities' in January, 2018. Central Pollution Control Board has also issue guidelines on dust mitigation measures in handling construction material and construction and demolition waste. Regulatory bodies and enforcement agencies have to ensure the compliance of dust mitigation measures related to the construction activities. They are empowered to issue show cause, levy fines and even direct stopping of work in case of violations. Under Graded Response Action Plan, the Task Force constituted for implementation of various graded measures may decide for ban on construction based on Air Quality Index being in severe+ category.

With regard to phasing out of old vehicles from plying on roads to reduce effects of pollution, Hon'ble Supreme Court has directed that 10-year-old diesel vehicles and all 15-year-old petrol vehicles shall not ply in Delhi and NCR. Also, various measures have been taken to reduce vehicular emissions which are as under

- Leapfrogging from BS-IV to BS-VI fuel standards since 1st April, 2018 in NCT of Delhi and from by 1st April, 2020 in the rest of the country.
- Introduction of cleaner / alternate fuels like gaseous fuel (CNG, LPG etc.), ethanol blending.
- Promotion of public transport and improvements in roads and building of more bridges to ease congestion on roads.
- Operationalisation of Eastern Peripheral Expressway & Western Peripheral Expressway to divert non-destined traffic from Delhi.
- Streamlining the issuance of Pollution Under Control Certificate.
- Environment Protection Charges (EPC) have been imposed on diesel vehicles with engine capacity of 2000cc and above in Delhi NCR.

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Annexure-I

Air quality status of million plus/ urban agglomerations cities for 2016, 2017 and 2018 under NAMP (Manual)

(Annual average in μg/m <sup>3</sup> )																
Sl		SI			2	016				017		2018				
.N	State	.N	City	SO	Ν	PM	PM	SO	Ν	PM	PM	SO	N	PM	PM	
0		0		2	<b>O</b> <sub>2</sub>	10	2.5	2	<b>O</b> <sub>2</sub>	10	2.5	2	<b>O</b> <sub>2</sub>	10	2.5	
1.	Andhra	1.	Vijaywada	6	44	102	-	6	29	99	-	5	21	77	29	
	Pradesh	2.	Vishakhap atnam	8	18	77	-	9	17	73	-	10	20	77	49	
2.	Bihar	3.	Patna	4	32	212	-	5	39	156	-	5	51	207		
3.	Chandi garh	4.	Chandigar h	2	21	105	123	2	16	109	64	2	17	102	50	
4.	Chattis garh	5.	Durg- Bhillainag ar	9	23	108	-	8	21	97	-	8	19	84	-	
		6.	Raipur	12	31	148		10	27	103		14	20	65		
5.	Delhi	7.	Delhi	7	66	278	118	7	68	241	106	6	73	223	121	
	Gujarat	8.	Ahmedaba d	14	27	108	34	14	29	120	38	16	29	236	73	
6.		9.	Rajkot	13	21	92	32	16	22	106	37	19	23	203	64	
		10.	Surat	13	22	92	31	16	26	106	36	22	29	176	57	
		11.	Vadodara	14	23	92	30	16	23	108	36	20	25	188	60	
7.	Haryan a	12.	Faridabad	-	-	-	-	-	-	-	-	-	-	-	-	
8.	Jammu & Kashmi r	13.	Srinagar	-	-	-	-	-	-	-	-	-	-	153	-	
	Th	14.	Dhanbad	15	37	226	-	15	37	238	-	14	37	264	-	
9.	Jharkha nd	15.	Jamshedp ur	36	45	136	-	36	45	131	-	37	46	128	-	
		16.	Ranchi	20	37	196	-	19	37	142	-	18	36	122	-	
10.	Karnata ka	17.	Bangalore	3	31	103	51	2	31	92	46	2	30	90	47	
11.	Kerala	18.	Kochi	2	20	48	-	2	19	51	-	3	16	57	-	
		19.	Kollam	4	8	46	-	3	6	43	-	3	5	47	-	
		20.	Kozhikod e	2	18	51	-	2	18	47	-	2	10	54	6	
		21.	Malapura m	2	17	37	-	2	21	32	-	2	26	31	-	
		22.	Thiruvana nthapuram	10	25	53	-	10	26	49	-	9	24	49	-	
		23.	Thissur	2	5	54	-	2	5	56	-	3	9	41	-	
12.	Madhy	24.	Bhopal	3	15	89	27	4	15	93	41	7	14	135	59	

	а	25.	Gwalior	10	14	96	52	10	17	110	47	13	21	134	62
	Pradesh	26.	Indore	11	20	95	54	11	21	80	43	10	19	88	41
		27.	Jabalpur	10	23	71	32	10	21	74	23	7	17	119	43
13.	Mahara shtra	28.	Aurangab ad	14	39	92	-	10	33	83	-	13	35	70	-
		29.	Mumbai	6	30	119	-	3	18	151	40	2	21	166	46
		30.	Nagpur	16	26	118	-	9	27	102	-	10	28	103	44
		31.	Nashik	13	27	85	-	12	22	81	-	12	21	85	-
		32.	Pune	28	78	107	-	21	65	102	-	37	75	106	-
		33.	Thane	18	60	122	-	18	47	125	-	17	44	108	-
		24	Vasai-	Ν	Ν	NA	NA	N	Ν	NA	NA	N	N	NA	NA
		34.	virar	А	А			A	A			A	A		
1.4	Punjab	35.	Amritsar	12	29	194	-	11	27	168	-	13	34	177	-
14.	5	36.	Ludhiana	11	25	139	-	10	28	162	-	9	32	162	-
15.	Rajasth	37.	Jaipur	8	33	199	-	8	30	177	-	8	32	165	-
	an	38.	Jodhpur	6	23	168	-	6	21	180	-	7	24	223	-
		39.	Kota	7	30	109	-	8	28	130	-	7	28	152	_
16.	Tamiln adu	40.	Chennai	10	18	65	25	9	17	62	32	9	16	78	34
		41.	Coimbator e	6	24	59	35	5	26	49	34	6	23	54	32
		42.	Madurai	15	24	76	38	14	23	67	30	12	20	84	34
		43.	Trichy	12	20	95	27	12	20	86		17	23	110	53
17.	Telanga na	44.	Hyderaba d	5	27	101	49	6	28	108	54	5	30	105	55
	Uttar Pradesh	45.	Agra	5	22	198	-	4	19	185	124	4	22	209	106
18.		46.	Allahabad	4	37	196	-	4	40	140	-	4	45	231	-
		47.	Ghaziabad	15	28	235	-	22	34	280	-	21	43	245	103
		48.	Kanpur	7	39	217	-	7	45	224	-	7	47	218	-
		49.	Lucknow	8	27	214	-	8	26	246	102	7	30	217	108
		50.	Meerut	7	55	157	-	7	52	153	-	7	58	177	-
		51.	Varanasi	11	32	256	-	10	38	244	-	9	34	189	-
19.	West	52.	Asansol	13	42	211	88	12	37	163	67	13	35	146	58
	Bengal	53.	Kolkata	4	49	113	70	6	41	120	71	6	44	148	86

NB. NA- no monitoring station in the city, '-' data not available, National Ambient Air Quality Standard (NAAQS) for Residential, Industrial, Rural and others Areas (Annual average) for SO<sub>2</sub> = 50  $\mu$ g/m<sup>3</sup>, NO<sub>2</sub> = 40  $\mu$ g/m<sup>3</sup>, PM<sub>10</sub> = 60  $\mu$ g/m<sup>3</sup> & PM<sub>2.5</sub> = 40  $\mu$ g/m<sup>3</sup> and SO<sub>2</sub> = 20  $\mu$ g/m<sup>3</sup>, NO<sub>2</sub> = 30  $\mu$ g/m<sup>3</sup>, PM<sub>10</sub> = 60  $\mu$ g/m<sup>3</sup> and PM<sub>2.5</sub> = 40  $\mu$ g/m<sup>3</sup> for Ecologically sensitive area. The data furnished in the table for year 2018 is as available on date.